

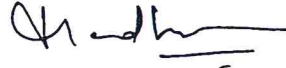
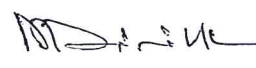
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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/6/18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/344/IB/2018
NAME OF THE PETITIONER(S) : AJANTHA FLAT OWNERS ASSOCIATION
NAME OF THE RESPONDENTS : GREEN PEACE CONSTRUCTION PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------------------|---|
| | | REPRESENTATION BY WHOM | |
| | M. Madhuran | Counsel for Petitioner |  |
| | M. RAJAMANI CIZAM | Advocate for Respondent |  |

ORDER

Counsels for both the parties present. The reply has been filed, the copy of which is given to the Counsel for the Petitioner. The matter is posted for arguments. Put up on **01.06.2018 at 10.30 AM.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)